

(3)

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II (SPECIAL BENCH)  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-11-2020 AT 2.30 pm. THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/767/2020**

**PETITION NUMBER : CP/301/2020**

**NAME OF THE PETITIONER(S) : Gleneagles Development Pvt Ltd**

**NAME OF THE RESPONDENT(S) : DR.Ravindranath Kancherla & Others**

**UNDER SECTION : Sec 45 , Arbitration & Conciliation Act 1996 .**  
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**ORDER**

Learned Sr. Counsel Mr. P.S. Raman for the Applicant is present.  
Learned Sr. Counsel Mr. Shankaranarayanan for R1 and  
Learned Sr. Counsel Mr. Rajiv Nayar for R2 are present.

List the matter on **23.11.2020**.

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**(ANIL KUMAR B)**  
**MEMBER (TECHNICAL)**

-sd-  
**(R. SUCHARITHA)**  
**MEMBER (JUDICIAL)**

vs